

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION NO. †1046**  
TO BE ANSWERED ON 17.12.2018

**FUNDS TO STATE GOVERNMENT HOSTELS**

†1046. SHRI AJAY NISHAD:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether all the State Governments have properly utilized the sanctioned funds provided by the Union Government for the academic purpose of students belonging to Scheduled Tribes;
- (b) if so, the State-wise details of the funds allocated and utilized during each of the last three years till date;
- (c) whether the Government has received complaints regarding non-payment of hostel and other charges of the Scheduled Tribe students taking education;
- (d) if so, the details thereof and the action taken by the Government in this regard; and
- (e) if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS  
(SHRI JASWANTSINH BHABHOR)

(a)& (b): Ministry of Tribal Affairs (MoTA) provides funds to State Government for disbursement of pre-matric scholarship and post-matric scholarship besides recurring grants of Eklavya Model Residential Schools for the academic purpose of students belonging to Scheduled Tribes. Funds released to States for running of EMRSs during last three years have been utilized by the States. Details of funds allocated for the purpose is at **Annexure 1**. Statement showing status of funds released to States for disbursement of pre-matric and post-matric scholarship is at **Annexure 2**.

(c) to (e): No complaint regarding non-payment of hostel and other charges of the Scheduled Tribe students taking education has come to the notice of the Ministry meriting action on the part of MoTA.

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Annexure 1 referred to in reply to part (a) and (b) of the Lok Sabha Unstarred Question No.†1046 for answer on 17.12.2018

Statement showing funds approved under Art. 275(1) of the Constitution for running of EMRSs (as on 05.12.2018):

(Rs. in lakh)

S.N.	States	2015-16	2016-17	2017-18	2018-19
		Recurring	Recurring	Recurring	Recurring
1	Andhra Pradesh	680.00	680.40	757.26	1722.00
2	Arunachal Pradesh	120.80	50.40	100.80	147.60
3	Chhattisgarh	1725.57	1756.02	2226.84	4169.70
4	Gujarat	3168.90	3802.26	3930.78	6255.78
5	Himachal Pradesh	88.20	88.20	88.20	129.15
6	Jammu & Kashmir	0.00	0.00	0.00	73.80
6	Jharkhand	504.00	806.40	957.60	1739.84
7	Karnataka	1000.00	999.60	999.60	1770.59
8	Kerala	350.00	221.76	244.02	369.00
9	Madhya Pradesh	3008.88	3370.92	3643.28	6316.06
10	Maharashtra	1083.60	1512.00	1663.20	2523.35
11	Manipur	75.00	239.40	302.40	719.55
12	Mizoram	345.45	168.00	168.00	246.00
13	Nagaland	200.34	183.96	222.60	358.54
14	Odisha	2142.00	2242.80	2242.80	2242.80
15	Rajasthan	1381.80	1633.80	1970.00	3290.25
16	Sikkim	300.00	300.30	354.48	562.73
17	Tamil Nadu	352.80	378.00	504.00	955.40
18	Telangana	1272.00	1344.00	1377.60	2558.40
19	Tripura	0.00	730.80	705.60	1033.20
20	Uttar Pradesh	208.70	189.00	252.00	387.45
21	Uttarakhand	151.20	0.00	367.06	50.40
22	West Bengal	1049.16	1049.16	1049.16	1637.13
<b>Total</b>		<b>19208.40</b>	<b>21747.18</b>	<b>24127.28</b>	<b>39258.72</b>

Annexure 2 referred to in reply to part (a) and (b) of the Lok Sabha Unstarred Question No.†1046 for answer on 17.12.2018

Details of Fund Released & Utilized by State Governments/UT Administrations thereof under the Scheme of Pre-Matric Scholarship for ST students studying in classes IX & X

(₹ in lakh)

Sl. No.	Name of the State/UT	2015-16		2016-17		2017-18		2018-19
		Fund Released	Utilised	Fund Released	Utilised	Fund Released	Utilised	Fund Released (as on 11.12.2018)
1	Andhra Pradesh	1983.00	1983.00	0.00	0.00	5282.94	5282.94	1210.81
2	Arunachal Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	0.00
3	Assam	0.00	0.00	321.33	0.00	0.00	0.00	0.00
4	Bihar	375.00	24.44	0.00	0.00	0.00	0.00	0.00
5	Chhattisgarh	3607.00	3607.00	2534.15	2534.15	1805.30	1805.30	4755.63
6	Daman & Diu	0.00	0.00	0.00	0.00	8.04	8.04	0.00
7	Goa	0.00	0.00	52.64	52.64	3.75	3.75	80.83
8	Gujarat	3745.76	3745.76	80.81	80.81	3650.84	3650.84	4482.31
9	Himachal Pradesh	96.12	96.12	51.21	51.21	0.00	0.00	0.00
10	Jammu & Kashmir	700.00	180.05	0.00	0.00	0.00	0.00	0.00
11	Jharkhand	0.00	0.00	0.00	0.00	1704.53	1704.53	2345.92
12	Karnataka	0.00	0.00	0.00	0.00	1364.59	1364.59	1256.31
13	Kerala	300.00	300.00	796.40	796.40	0.00		308.73
14	Madhya Pradesh	4300.00	4300.00	0.00	0.00	5539.17	5539.17	5728.33
15	Maharashtra	0.00	0.00	0.00	0.00	0.00	0.00	0.00
16	Manipur	0.00	0.00	867.38	867.38	619.09	71.74	0.00
17	Meghalaya	0.00	0.00	0.00	0.00	156.69	122.94	0.00
18	Mizoram	0.00	0.00	336.36	0.00	132.25	132.25	319.79
19	Nagaland	851.47	569.03	0.00	0.00	0.00	0.00	0.00
20	Odisha	4900.00	4900.00	3376.36	3376.36	5134.98	5134.98	6665.88
21	Rajasthan	0.00	0.00	0.00	0.00	3284.79	3284.79	1716.12
22	Sikkim	0.00	0.00	0.00	0.00	25.72	25.72	2.82
23	Tamil Nadu	600.00	600.00	0.00	0.00	0.00	0.00	0.00
24	Telangana	0.00	0.00	0.00	0.00	358.02	358.02	0.00
25	Tripura	1303.60	1188.64	0.00	0.00	232.89	0.00	0.00
26	Uttar Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	0.00
27	Uttarakhand	107.00	107.00	0.00	0.00	104.44	104.44	0.00
28	West Bengal	0.00	0.00	0.00	0.00	0.00	0.00	584.62
	<b>Total</b>	<b>22868.95</b>	<b>21601.04</b>	<b>8416.64</b>	<b>7758.95</b>	<b>29408.03</b>	<b>28594.04</b>	<b>29458.10</b>

**Details of Fund Released & Utilized by State Governments/UT Administrations thereof under the Scheme of Post Matric Scholarship for ST students**

(₹ in lakh)

Sl. No.	Name of State/ UT	2015-16		2016-17		2017-18		2018-19
		Fund Released	Utilized	Fund Released	Utilized	Fund Released	Utilized	Fund Released (as on 11.12.2018)
1	A.&N. Islands	0.00	0.00	0.00	0.00	0.00	0.00	0.00
1	Andhra Pradesh	1986.82	1986.82	9777.62	9777.62	8269.11	8269.11	7629.45
2	Arunachal Pradesh	1137.61	1137.61	1136.32	1136.32	5803.65	5803.65	1883.82
3	Assam	6748.28	6748.28	266.65	266.65	2516.48	2516.48	0.00
4	Bihar	0.00	0.00	0.00	0.00	71.25		0.00
5	Chhattisgarh	4764.83	4764.83	2674.82	2674.00	3811.26	3811.26	4609.57
6	Daman & Diu	0.00	0.00	53.63	53.63	26.19		0.00
7	Goa	356.00	356.00	645.00	645.00	364.80	364.80	536.26
8	Gujarat	5520.40	5520.40	22040.27	22040.27	14609.74	14609.74	22364.56
9	Himachal Pradesh	1350.00	1350.00	931.36	931.36	3123.36	3123.36	0.00
10	Jammu & Kashmir	2494.17	2494.17	2587.84	2587.84	2322.56	2033.20	0.00
11	Jharkhand	0.00	0.00	8148.39	8148.39	2716.50	2716.50	5281.32
12	Karnataka	5839.00	5839.00	8540.00	8540.00	8873.31	8873.31	7341.33
13	Kerala	0.00	0.00	3122.00	3122.00	2745.46	2745.46	2674.37
14	Madhya Pradesh	3065.00	3065.00	13054.00	13054.00	10320.50	10320.50	13405.24
15	Maharashtra	5209.83	5209.83	22092.28	22092.28	10884.91	10884.91	15238.15
16	Manipur	3588.00	3588.00	3385.20	3385.20	6382.55	6370.06	654.56
17	Meghalaya	3274.61	3274.61	3189.00	3189.00	770.50	770.50	0.00
18	Mizoram	4927.91	4927.91	4267.52	4267.52	2434.73	2434.73	3528.21
19	Nagaland	2646.34	2646.34	1344.00	1344.00	2515.00	2515.00	0.00
20	Odisha	4050.00	4050.00	15556.48	15556.48	8784.18	8784.18	14801.92
21	Rajasthan	10890.43	10890.43	9800.00	9800.00	19912.49	19912.49	13598.95
22	Sikkim	400.00	400.00	938.16	938.16	1247.32	1247.32	406.11
23	Tamil Nadu	2266.86	2266.86	3061.85	3061.85	2440.39	2440.39	3933.65
24	Telangana	9650.00	9650.00	11483.00	11483.00	18031.25	16187.25	9921.68
25	Tripura	1700.00	1700.00	1323.90	1323.90	2756.25	2756.25	1364.62
26	Uttar Pradesh	0.00	0.00	1057.50	1054.70	1244.91	907.16	0.00
27	Uttrakhand	900.00	900.00	5090.57	3591.84	600.25		0.00
28	West Bengal	2948.46	2948.46	0.00	0.00	2807.89	2807.89	2219.39
<b>Total</b>		<b>85714.55</b>	<b>85714.55</b>	<b>155567.36</b>	<b>154065.02</b>	<b>146386.79</b>	<b>143205.50</b>	<b>131393.16</b>

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